

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 13 of 2009

Dated: 9th July, 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

In the matter of:

Bhawani Industries Ltd. & Ors. Appellant (s)

Versus

P.S.E.R.C. Respondent(s)

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : None

ORDER

Nobody appears for either of the parties. It appears from the record that on 29th May, 2012 when the matter was taken up for hearing nobody appeared for the appellant. Today also none appears for the appellant. Accordingly, the appeal is dismissed for default. No order as to costs.

**(V.J. Talwar)
Technical Member
Ss**

**(P.S. Datta)
Judicial Member**